

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

02/16/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: International Road Dynamics South Asia Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 2(41)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Ranjita Das, Advocate

For the Respondent: None

ORDER

Report of the ROC has been received.

Arguments heard. Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)